

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1066
ANSWERED ON:28.07.2003
DIVERSION OF SEWAGE TREATMENT PLANT OF MAHARASHTRA
NARESH KUMAR PUGLIA

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether National River Action Plan is 100% Centrally sponsored scheme of the Union Government;
- (b) whether the Government of Maharashtra has submitted the detailed project reports of the interception and diversion of sewage and sewage treatment plant to the Union Government for administrative approval;
- (c) if so, whether the said approval has since been accorded;
- (d) if so, the details thereof; and
- (e) if not, the reasons for delay and the present status thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI DILIP SINGH JU DEV)

- (a) The schemes under the National River Conservation Plan (NRCP) have been funded up to March 1997 on the basis of 50:50 cost sharing between the Government of India and respective State Government. Since April 1997, the schemes under NRCP are 100% centrally sponsored while new schemes approved after March 2001 are being funded on the basis of 70:30 cost sharing between the Government of India and respective State Government/Local Body.
- (b) to (e) Detailed project reports (DPRs) pertaining to Interception & Diversion (I&D) of wastewater and Sewage Treatment Plant (STP) were approved by the Government for four towns of Maharashtra namely; Nashik, Trimbakeshwar, Nanded and Karad under NRCP. DPR for STP at Sangli was also approved by the Government except I&D component due to change of scope which would need separate approval.